NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17. C.P.(IB) -1967 (MB)/2018

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.07.2018**

NAME OF THE PARTIES: Kumkum Buildcon Pvt. Ltd.

v/s.

Hubtown Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

None present. List this matter on 18.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NU/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)